

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION No. 1887
TO BE ANSWERED ON 11.03.2025

EDUCATIONAL AND EMPLOYMENT BASED INCENTIVES FOR DIVYANGJAN

1887. Shri Magunta Sreenivasulu Reddy:
Shri Putta Mahesh Kumar:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details regarding the list of schemes (Central Sector and Centrally Sponsored) introduced, under consideration and presently being implemented by the Government regarding educational and employment based incentives/support for Divyangjan in the country during the last ten years;
- (b) the total number of Divyangjan benefitted from such schemes during the said period including Prakasam District in Andhra Pradesh and State and district-wise;
- (c) the total amount of funding allocated and utilized for such schemes during the said period including Prakasam District in Andhra Pradesh, State and district-wise; and
- (d) whether the Government has undertaken any promotional activities/campaigns to raise awareness of the schemes in the country, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE & EMPOWERMENT

(SHRI B. L. VERMA)

(a) to (c) The Government enacted Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. The no. of disabilities has been increased from 7 to 21. The said Act provides rights and entitlements to Persons with Disabilities (PwDs), which, inter-alia, include right to equality, non-discrimination, protection from cruelty, exploitation, right to live with family and community, access to justice, accessibility in voting, legal capacity, legal guardianship, health, education, employment, skill development, arts, sports, recreation, culture and participation in decision making process.

Section 34 of the said Act provides for 4 % reservation in the government employment to the persons with benchmark (40% or above) disabilities. Further, Section 32 of the said Act provides 5% reservation in government or government aided higher educational institutions for persons with benchmark disabilities. Furthermore, Section 37 of the said Act ensures 5% reservation in poverty alleviation and developmental schemes to persons with benchmark disabilities.

Though, relief to the disabled is a State subject by virtue of entry 9 of the State List of the Constitution of India, the Central Government supplements the efforts of the State Governments, regarding educational and employment based support, through its major schemes namely Deendayal Divyangjan Rehabilitation Scheme (DDRS), Scholarship Schemes and National Action Plan for Skill Development of Persons with Disabilities.

(i) Deendayal Divyangjan Rehabilitation Scheme (DDRS):- Under the Deendayal Divyangjan Rehabilitation Scheme (DDRS), financial assistance is provided to the voluntary Organizations for running various projects for the welfare/empowerment of Persons with Disabilities (PwDs) including Special School for the Children with Visual, Hearing and Intellectual disability including Children with Cerebral Palsy etc., aimed at enabling them to maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.

Total number of Divyangjan benefitted from the scheme and amount of fund utilized including Prakasam District in Andhra Pradesh and State wise is given at **Annexure-I**.

(ii) Scholarship Schemes for Students with disabilities:

Under this Scheme, the Government provides scholarships for students with disabilities such as Pre-matric (for classes IX & X), Post-matric (from class XI up to Post Graduate degree/diploma level), Top Class Education (Post graduate degree/diploma in notified Institutes), National Fellowship (M.Phil and PhD courses in Indian Universities), National Overseas Scholarship (Masters Degree/ Ph.D in Foreign Universities). The scholarship amount is released directly to the Students' bank account in Direct Bank Transfer (DBT) mode.

Total number of Divyangjan benefitted from the scheme and amount of fund utilized including Prakasam District in Andhra Pradesh and State wise is given at **Annexure-II**.

Further, this Department is implementing Free Coaching for students with disabilities (a component of Umbrella Scheme of Scholarship Scheme) having a minimum of 40% disability for providing coaching facilities to make them enable to appear in competitive examinations for government jobs and seek admission to various professional and technical courses. This scheme is being implemented by the Department through the National Institutes, Composite Regional Centres under the administrative control of DEPwD and through empanelled Universities/Institutes, State universities under the purview of the Central Government and State

Governments and any other government institutes working in the field of education of disabilities (Divyangjan).

Till date, Rs.20 lakh has been released for providing free coaching to 81 students with disabilities under Free Coaching for student with disabilities.

(iii) **National Action Plan for Skill Development (NAP-SDP)**: The Department of Empowerment of Persons with Disabilities launched the National Action Plan for Skill Development of PwDs (NAP-SDP) in 2015 to enhance skills, employability, and self-reliance among PwDs aged 15-59 years through training provided by empanelled Government and Non-Government Organizations nationwide. In September 2023, the **PM-DAKSH Portal-DEPwD** was introduced as a digital platform to streamline skilling and employment efforts. It includes two modules: **Divyangjan Kaushal Vikas**, offering skill training, and **Divyangjan Rozgar Setu**, connecting PwDs with geo-tagged employment opportunities across private companies in India. NAP-SDP Scheme is a Central Sector Scheme, under which fund is not given to State/UT directly. Further, it is a demand driven scheme. Funds under the scheme are released to empanelled organizations from across the Country on the basis of their demands/proposals. There is no separate budgetary allocation. Fund is notionally allocated for NAP from budgetary provisions.

Since the launch of the scheme, funds to the tune of Rs.156.94 crore has been released for conducting skill training of 1.42 lakh PwDs including Prakasam District in Andhra Pradesh under NAP-SDP.

Besides, the National Divyangjan Finance and Development Corporation (NDFDC) under this Department provides concessional loans to empower Persons with Disabilities (PwDs). Key schemes of NDFDC include **Divyangjan Swavalamban Yojana (DSY)**, offering loans up to ₹50 lakh for income generation, education, or assistive devices, and **Vishesh Microfinance Yojana (VMY)** providing loans up to ₹60,000 for small businesses through Self-Help Groups and partner agencies.

Total number of Divyangjan benefitted from the schemes of the NDFDC and amount of fund utilized including Prakasam District in Andhra Pradesh and State wise is given at **Annexure-III**.

(d) The Department is implementing "Awareness Generation & Publicity Scheme (AGP)" across the country. The main objective of the scheme is creation of general awareness about the schemes and programmes of the Government for the welfare of Persons with Disabilities (PwDs) and to train and sensitize key functionaries of the Central/State Government/Local Bodies and other service providers on a regular basis on disability related matters through State/District/Block level workshops with the aim to raise awareness among employees and peer groups about capabilities of PwDs. Divya Kala Mela have been organized under AGP to provide platform to Divyangjan to promote the sale of the products made by them. For showcasing the extraordinary talents of Divyang artists, the Department organizes cultural programme titled

“Divya Kala Shakti” where Divyang Artists from different States, Cultural Societies, Institutions, civil societies with various disabilities participates. 24 Divya Kala Mela and 21 Divya Kala Shakti have been organized across the country so far.

Annexures referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 1887 regarding “Educational and Employment based incentives for Divyangjan” for answer on 11.03.2025

Annexure-I

The total number of Divyangjan benefitted and total amount released under DDR Scheme during the last 6 years and current year in the Prakasam District in Andhra Pradesh as under-

Year	Fund released (In lakh)	Divyangjan benefitted
2018-19	83.08	508
2019-20	260.77	541
2020-21	205.19	351
2021-22	219.80	448
2022-23	268.49	442
2023-24	262.67	442
2024-25 (As on 07.3.2025)	259.96	425
Total	1559.98	3157

The total number of Divyangjan benefitted and total amount released under DDR Scheme during the last 9 years and current year State-wise is as under-

S.No.	Name of the State	2015-16		2016-17		2017-18		2018-19		2019-20		2020-21		2021-22		2022-23		2023-24		2024-25 (as on 07.03.2025)	
		Amount (Rs. in lakh)	No. of Benef.	Amount (Rs. In lakh)	No. of Benef.	Amount (Rs. In lakh)	No. of Benef.	Amount (Rs. in lakh)	No. of Benef.	Amount (Rs. In lakh)	No. of Benef.	Amount (Rs. In lakh)	No. of Benef.	Amount (Rs. in lakh)	No. of Benef.	Amount (Rs. in lakh)	No. of Benef.	Amount (Rs. in lakh)	No. of Benef.	Amount (Rs. in lakh)	No. of Benef.
1	Andhra Pradesh	826.83	5645	763.14	5284	1101.15	5635	1452.75	7268	2663.05	6187	1639.88	5620	1779.89	4620	2648.41	5605	2851.56	4604	2066.74	4419
2	Arunachal Pradesh	6.74	0	9.64	0	1.58	30	0	0	0	0	0.00	0	0.00	0	0	0	0	0	0	0
3	Assam	88.92	341	94.01	206	88.98	249	90.86	469	124.72	603	90.70	248	167.76	488	261.34	753	136.87	327	167.12	237
4	Bihar	62.03	413	25.16	521	80.58	406	43.87	323	23.67	53	0.00	0	41.89	55	33.54	69	68.65	111	42.77	83
5	Chhattisgarh	47.49	281	17.51	372	24.30	258	40.64	229	49.78	187	1.63	110	47.58	110	0	0	0	0	74.14	158
6	Delhi	197.81	1444	82.16	811	196.37	1329	29.62	369	32.65	501	247.67	685	162.74	615	185.51	937	166.89	688	333.90	714
7	Goa	8.87	138	4.89	86	0.00	0	0.59	70	0	0	0.00	0	0.00	0	0	0	0	0		
8	Gujarat	47.24	672	32.2	456	58.85	680	97.44	762	131.96	864	43.32	378	120.66	447	72.77	437	95.19	187	94.17	215
9	Haryana	117.94	642	116.24	824	119.50	945	130.74	935	154.81	512	140.19	505	101.99	292	128.93	444	174.61	377	75.74	185
10	Himachal Pradesh	20.53	68	24.16	49	24.84	105	55.72	100	71.77	302	69.20	212	67.15	144	69.05	89	84.13	119	87.76	154
11	Jammu & Kashmir	9.58	0	3.25	58	0.68	28	5.79	43	4.53	81	0.00	0	0.00	0	0	0	0	0	0	
12	Jharkhand	2.45	58	0.94	70	0.00	0	1.59	0	10.39	64	0.00	0	0.00	0	26.09	0	0	0	0	
13	Karnataka	77.52	684	96.73	518	83.86	866	86.05	675	41.31	339	81.30	373	135.60	389	139.92	685	73.73	104	94.88	294
14	Kerala	362.25	2829	446.16	3302	574.32	3170	584.86	3780	611.82	2112	628.30	1656	725.30	1883	762.41	2081	455.20	1549	1412.67	3429
15	Ladakh	0	0	0	0	0.00	0	0	0	0	0	0.00	0	0.00	0	0.00	0	0.44	0	0	
16	Madhya Pradesh	132.69	1075	99.75	1016	148.04	1320	162.96	1389	155.5	639	248.31	822	325.57	682	382.72	803	484.55	764	240.85	710
17	Maharashtra	141.47	874	221.47	845	321.64	1085	202.21	836	342.21	3036	180.11	2049	71.46	1677	383.87	523	311.19	1354	49.33	0
18	Manipur	284.38	1329	270.91	1287	448.30	1992	525.16	3209	974.01	2597	596.24	1523	741.55	1478	1016.29	2681	946.48	1942	765.03	1801
19	Meghalaya	45.86	492	65.16	462	23.21	485	54.32	645	32.59	443	105.37	322	29.64	84	101.76	361	87.86	352	139.21	392
20	Mizoram	11.25	215	7.38	221	9.44	42	19.88	153	33.9	168	11.73	20	0.00	0	29.22	61	17.26	60	23.18	86
21	Nagaland	0.41	29	0	0	0.00	0	2.49	30	2.48	30	26.32	47	0.00	0	30.36	60	46.83	48	23.76	53
22	Odisha	445.1	2462	329.31	2183	526.93	2822	732.76	3143	1001.05	3239	789.16	5953	1457.59	5306	929.80	4776	1382.09	2067	1050.33	2145
23	Punjab	46.23	416	68.95	976	86.58	830	45.54	595	133.65	588	98.92	272	149.27	505	168.06	682	211.68	697	243.14	643
24	Rajasthan	139.18	1030	136.12	1051	188.63	1353	152.21	1780	261.6	1096	150.58	370	286.26	528	239.28	546	320.06	513	244.74	422

25	Sikkim	0	0	0	0	0.00	0	0	0	0	0	0.00	0	0.00	0	0	0	0	0	0	0
26	Tamil Nadu	234.29	1528	98.77	959	216.42	1087	272.19	1368	191.9	786	208.25	706	137.06	1267	184.70	1320	312.15	1052	214.61	1036
27	Tripura	1	30	12.09	140	2.84	70	0.27	70	0	0	0.00	0	0.00	0	15.57	44	51.67	0	0	0
28	Uttar Pradesh	550.16	4130	376.19	4284	557.57	3874	760.28	4623	1018.59	4105	1335.24	3580	1389.36	3604	1147.75	3249	1653.52	3017	1846.49	3934
29	Uttarakhand	41.47	474	28.01	319	26.52	248	28.65	320	84.07	197	102.68	144	68.67	142	87.29	125	80.48	62	95.38	184
30	West Bengal	304.34	2711	361.66	2466	384.90	1840	365.88	2417	335.46	3621	336.31	1935	606.89	1389	811.67	4424	782.79	7162	554.50	8146
31	Telangana	750.13	5334	700.88	5557	685.37	4874	1014.16	5968	1646.76	5513	1168.25	3932	1439.72	4397	1527.48	4389	2121.26	3271	154.61	3006
32	Andman and Nicobar	0	0	0	0	0.00	0	0	0	0	0	0.00	0	0.00	0	0	0	0	0		
33	Chandigarh	0	0	0	0	0.00	0	0	0	0	0	0.00	0	0.00	0	0	0	0	0		
34	Dadra & Nagar Haveli	0	0	0	0	0.00	0	0	0	0	0	0.00	0	0.00	0	0	0	0	0		
35	Daman & Diu	0	0	0	0	0.00	0	0	0	0	0	0.00	0	0.00	0	0	0	0	0		
36	Lakshadweep	0	0	0	0	0.00	0	0	0	0	0	0.00	0	0.00	0	0	0	0	0		
37	Puducherry	14.83	117	7.16	108	18.36	106	40.42	234	32.61	141	18.48	80	35.89	71	85.27	205	80.65	162	60.04	158
Total		5018.99	35461	4500.00	34431	5999.77	35729	6999.90	41803	10166	38004	8318.15	31542	10089.47	30173	11469	35349	12997.78	30589	10155	32604

Details of beneficiaries covered under the Scholarship Scheme and expenditure incurred during the last 10 years

(Rs. in Crore)

Sr.No.	State/UT	2013-14		2014-15		2015-16		2016-17		2017-18		2018-19		2019-20		2020-21		2021-22		2022-23		2023-24			
		Ben. n.	Amount	Ben. n.	Amount	Ben. n.	Amount	Ben. n.	Amount	Ben. n.	Amount	Ben. n.	Amount	Ben. n.	Amount	Ben. n.	Amount	Ben. n.	Amount	Ben. n.	Amount	Beneficiaries	Amount		
1	ANDAMAN AND NICOBAR	0	0.00	0	0.00	0	0.00	1	0.00	4	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
2	ANDHRA PRADESH	1	0.01	74	3.40	144	4.55	221	3.86	233	6.12	217	3.91	628	5.24	201	2.42	1343	4.75	3070	6.26	625	3.45		
3	ARUNACHAL PRADESH	0	0.00	0	0.00	0	0.00	21	0.05	2	0.00	8	0.02	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00		
4	ASSAM	0	0.00	3	0.07	30	0.21	115	0.52	8	0.27	150	0.81	1089	2.15	19	0.75	783	2.02	71	0.67	322	1.07		
5	BIHAR	0	0.00	16	0.83	42	0.94	430	1.72	409	2.28	1247	3.84	1771	6.56	902	3.68	2278	9.05	1257	5.43	1441	11.94		
6	CHANDIGARH	0	0.00	0	0.00	25	0.02	3	0.00	11	0.01	4	0.45	17	0.40	1	0.08	34	0.03	90	0.19	343	0.75		
7	CHHATTISGARH	0	0.00	3	0.20	9	0.14	120	0.17	275	0.49	417	0.71	344	0.68	7	0.13	1125	1.53	612	3.01	456	0.76		
8	DADRA & NAGAR HAVELI	0	0.00	0	0.00	1	0.00	4	0.00	2	0.00	0	0.00	8	0.01	1	0.00	15	0.01	28	0.03	5	0.01		
9	DAMAN & DIU	0	0.00	0	0.00	0	0.00	0	0.00	4	0.00	0	0.00	0	0.00	0	0.00	0	0.00	1	0.00	2	0.00		
10	DELHI	1	0.01	5	0.26	144	0.75	25	0.85	394	1.85	337	2.24	476	1.99	8	1.14	313	1.03	502	1.66	149	1.29		
11	GOA	0	0.00	0	0.00	0	0.00	0	0.00	3	0.01	0	0.00	11	0.02	6	0.04	26	0.06	25	0.04	26	0.03		
12	GUJARAT	0	0.00	7	0.14	56	0.55	132	0.47	674	1.80	310	1.12	250	1.27	1379	3.24	1577	2.76	1240	2.56	1034	2.63		
13	HARYANA	0	0.00	12	0.54	56	0.61	76	0.70	143	0.94	252	0.92	239	0.90	111	0.57	275	1.07	285	1.29	136	0.95		
14	HIMACHAL PRADESH	0	0.00	2	0.07	39	0.11	106	0.20	144	0.32	94	0.36	142	0.38	78	0.49	186	0.58	179	1.31	204	1.09		
15	JAMMU AND KASHMIR	0	0.00	2	0.06	5	0.23	155	0.45	400	1.11	229	1.30	206	1.01	545	2.44	594	1.77	547	1.88	291	2.18		
16	JHARKHAND	0	0.00	8	0.27	8	0.25	117	0.56	53	0.47	665	1.71	286	1.20	99	0.79	145	0.99	762	8.32	331	3.43		
17	KARNATAKA	0	0.00	14	0.58	107	1.22	2564	4.42	1009	2.77	1686	4.81	1100	5.05	1239	5.44	3331	16.93	3026	16.29	3428	23.20		
18	KERALA	0	0.00	3	0.07	1207	1.29	829	1.35	2415	2.64	2873	3.76	3669	5.48	4192	4.10	5095	7.22	4932	7.62	3992	6.29		
19	LADAKH	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00		
20	LAKSHADWEEP	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00		
21	MADHYA PRADESH	0	0.00	6	0.27	309	0.80	657	6.26	642	6.42	509	7.59	5429	9.04	400	4.60	566	9.73	876	18.03	1293	3.93		

Annexure-III

The details of fund released by NDFDC and number of beneficiaries during the last ten financial years:-

(Rs. In Lakh)
(as on 06.03.2025)

S.N	Name of State / U.T.s	2014-15		2015-16		2016-17		2017-18		2018-19		2019-20		2020-21		2021-22		2022-23		2023-24		2024-25	
		Disb.	Benef.	Disb.	Benef.	Disb.	Benef.	Disb.	Benef.	Disb.	Benef.	Disb.	Benef.	Disb.	Benef.	Disb.	Benef.	Disb.	Benef.	Disb.	Benef.	Disb.	Benef.
1	Arunchal Pradesh	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.20	1	17.69	2	0.00	0	0.00	0
2	Andhra Pradesh	9.83	2	6.49	1	5.59	2	700.00	700	1.19	1	2500.00	6764	1501.72	1098	0.00	0	1922.83	3575	224.52	166	517.46	501
3	Assam	0.00	0	17.28	1	125.00	125	50.00	50	0.00	0	0.00	0	0.00	0	0.25	1	18.85	16	22.00	21	20.00	20
4	Bihar	0.00	0	523.00	523	3.97	1	0.00	0	4.97	4	5.22	2	6.02	6.88	1	5.20	2	0.00	0	1.19	1	
5	Chandigarh	1.60	7			4.90	22	4.20	18	7.85	37	7.40	30	1.75	7	2.25	9	2.50	10	3.00	12	29.46	12
6	Chhattisgarh	1654.56	1074	936.27	842	1762.41	1671	827.50	827	827.50	827	0.00	0	0.00	0	205.00	119	1.45	0	3.66	1	80.66	12
7	Delhi	16.53	1	15.78	4	19.00	15	33.72	23	33.10	13	83.98	29	19.12	2	26.88	85	58.82	101	98.84	16	78.68	9
8	Goa	0.00	0	5.99	1	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	10.36	1
9	Gujarat	0.00	0	245.00	245	1070.91	1045	300.00	300	150.00	150	355.00	351	55.00	51	380.41	378	29.48	1	100.00	100	172.04	153
10	Haryana	606.00	708	611.94	602	630.22	613	1323.58	1311	1309.00	1300	20.17	3	1369.17	1316	1311.33	1309	1389.11	1372	505.14	457	586.29	552
11	Himachal Pradesh	574.48	546	446.29	419	224.91	204	200.00	200	250.00	250	300.00	300	400.00	400	500.00	500	500.00	500	700.00	700	308.45	302
12	Jammu & Kashmir	343.50	378	172.00	172	350.00	350	254.00	254	775.00	624	987.57	976	153.88	144	737.50	737	614.65	615	846.50	826	10.36	1
13	Jharkhand	50.00	50	173.39	173	200.00	200	301.33	301	117.45	102	100.00	100	5.00	5	100.00	100	94.18	55	16.49	3	0.00	0
14	Karnataka	4.00	1	4.00	1	5.64	1	0.00	0	1.26	1	1.12	1	0.25	1	0.00	0	25.46	4	9.18	2	5.70	1
15	Kerala	324.00	420	345.90	345	444.00	444	534.85	525	717.15	705	1058.00	1055	4504.00	4504	2263.50	2254	1.70	0	2007.22	2002	2588.65	2570
16	Lakshadweep	20.00	20	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	40.00	40			19.00	19	19.00	4	31.50	7
17	Madhya Pradesh	35.94	17	1.44	1	308.72	302	7.10	1	10.00	1	20.64	3	125.63	86	82.09	36	59.80	24	12.90	2	29.65	4
18	Manipur	0.00	0	0.00	0	0.00	0	0.00	0	33.52	19	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
19	Maharashtra	2225.82	1574	3072.61	2969	616.80	573	18.04	6	16.12	5	12.65	3	10.53	1	3.98	2	18.90	3	573.35	561	952.34	782
20	Meghalaya	100.00	100	50.00	50	50.00	50	50.00	50	70.00	35	50.00	50	20.00	20	50.00	50	0.00	0	30.00	30	30.00	30
21	Mizoram	0.00	0	4.25	1	0.00	0	0.00	0	0.00	0	0.00	0	20.00	20	21.00	21	26.00	26	0.00	0	0.00	0
22	Nagaland	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.40	2	0.00	0	0.00	0	0.00	0
23	Orissa	1.27	1	0.00	0	0.00	0	5.00	20	0.00	0	0.00	0	9.22	1	1.75	1	0.00	0	32.81	3	14.53	1
24	Pondicherry	418.36	520	268.39	329	207.70	332	301.52	300	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0
25	Punjab	125.00	190	0.00	0	146.50	146	16.35	12	92.65	84	139.00	136	113.00	113	94.82	107	162.73	166	80.99	58	44.27	32
26	Rajasthan	356.09	196	579.32	200	814.16	241	470.28	250	816.84	813	1025.37	1017	619.94	601	1224.78	1202	1237.62	1203	1200.00	1200	26.71	5
27	Sikkim	50.00	50	100.00	100	100.00	100	100.00	100	100.00	50	0.00	0	21.00	21	50.00	50	50.00	50	100.00	100	100.00	100

28	Tamil Nadu	2999.22	8586	3005.00	11001	1500.64	7501	3000.00	6000	2005.56	4002	2501.26	5001	3000.00	6000	3000.00	6000	4500.36	9000	4506.25	9002	4005.06	8002
29	Telangana	0.00	0	1.50	1	0.00	0	0.00	0	5.00	1	0.00	0	1000.00	3485	1000.00	3485			24.85	2	61.53	3
30	Tripura	200.00	200	50.00	50	100.00	100	100.00	100	100.00	50	0.00	0	70.25	70	0.00	0	55.00	55	64.05	16	0.00	0
31	Uttar Pradesh	0.00	0	2452.65	2501	2009.87	2013	366.62	369	2106.78	2104	2112.14	2075	287.28	337	204.84	263	1360.53	1853	1148.22	1216	277.82	275
32	Uttarkhand	0.00	0	0.00	0	50.00	50	50.00	50	46.50	42	37.00	37	0.50	1	6.83	0	5.37	3	6.23	4	29.11	5
33	West Bengal	32.49	62	20.00	20					1.00	1	5.20	2	8.55	2	0.00	0	5.47	0	0.00	0	30.37	3
	Total	10148.6	14703	13108.	20552	10750.	16101	9014.0	11767	9598.44	11221	11321.7	17935	13361.81	18326	11274	16713	12182	18655	12335.20	16504	10042.19	13384
